

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 60/2016 in
O.A. No. 3637/2012

New Delhi, this the 21st day of August, 2017

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Dr. Ashutosh,
R/o F-207, Samas Pur Road,
Pandav Nagar, Delhi-110091.
2. Dr. Danish Rehan Usmani,
R/o B-1/4, Tibbia College Residential Campus,
Karol Bagh, New Delhi-05.
3. Dr. Mohammad Khalid,
R/o D-6, Shaheed Bagh,
Abul Fazal Enclave-III,
Jamia Nagar, Okhla,
New Delhi-25.
4. Dr. Vijay,
R/o B-5/362, Yamuna Vihar,
New Delhi.
5. Mr. Senthil Kumar T.,
R/o Q.No.29, Tibbia College Residential Campus,
Karol Bagh, New Delhi-05. .. Petitioners

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Shri K.K. Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
I.P. Estate, New Delhi.
- 1A. Shri S.N. Sahai,
Principal Secretary,
Department of Health & Family Welfare,
9th Level Wing, Delhi Sectt.
New Delhi.

1B. Shri Amar Nath,
 Principal Secretary,
 Department of Health & Family Welfare,
 9th Level Wing, Delhi Sectt.
 New Delhi.

2. Shri Devendra Singh,
 Director (ISM & H),
 Directorate of Indian System of
 Medicine and Homeopathy,
 Tibbia College Campus,
 Karol Bagh, New Delhi.

3. Ms. Naini Jayaseelan,
 Secretary,
 Ministry of Home Affairs (UT Division),
 Govt. of India, North Block,
 New Delhi.

4. Shri Ratan P. Watal,
 Secretary,
 Ministry of Finance,
 Deptt. of Expenditure,
 Govt. of India, North Block,
 New Delhi.

5. Shri S.P. Singh,
 Secretary (Finance),
 Govt. of NCT of Delhi,
 Delhi Sectt., New Delhi. .. Respondents

(By Advocate: Ms. Ritika Chawla and
 Shri Manuj Kaushik for Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. Raj Vir Sharma, Member (J)

Learned counsel for the respondents produced before us order
 No.8(112)10/DISMH/Admn.173-180 dated 28.06.2017, perusal of

which reveals that order of this Tribunal has been substantially complied with.

2. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

/Jyoti /